GOVERNMENT OF INDIA MINISTRY OF TOURISM

RAJYA SABHA UNSTARRED QUESTION NO.1757# ANSWERED ON 03.08.2021

FINANCIAL AID BY TOURISM FINANCE CORPORATION INDIA LIMITED

1757 #. SHRI BRIJLAL:

Will the Minister of **TOURISM** be pleased to state:

- (a) the number of small scale industries which have been provided with financial aid under the project "Aatmanirbhar Bharat" by Tourism Finance Corporation India Limited (TFCIL) during last three years and the details thereof; and
- (b) the number of schemes which have been provided aid during last three years to attract foreign tourists and the key projects under consideration for future along with the details thereof?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a): The details of financial assistance by way of sanctioned Emergency Credit Line Guarantee Scheme (ECLGS) under Atmanirbhar Bharat Package announced on 13th May 2020 to MSME by TFCI during last three financial years are given in **Annexure**.

(b): Following schemes are being implemented by the Ministry of Tourism to attract foreign tourists:

- (i) The Ministry of Tourism, under its Overseas Promotion & Marketing Development (OPMD) and Publicity Schemes promotes India as a holistic destination in the tourism generating markets overseas to attract foreign tourists and increase India's share of the global tourism market. The Guidelines of the Marketing Development Assistance Programme under the Overseas Promotion and Publicity Scheme has been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stakeholders in the tourism industry.
- (ii) Ministry of Tourism provides financial assistance under the scheme of 'Swadesh Darshan' for development of tourism infrastructure in the country.
- (iii) Ministry also provides financial assistance for development of tourism infrastructure in the country under the scheme of National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD).
- (iv) The Ministry extends Central Financial Assistance (CFA) to Central Agencies for Tourism Infrastructure Development.

Submission of project proposals by the State Government/UTs and its sanctioning is a continuous process. The projects are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier.

The Ministry of Tourism has also taken various other steps to attract foreign tourists which include the following:

- (i) Extended E- Visa facility to citizens of several countries.
- (ii) The Incredible India 2.0 campaign launched with market specific promotional plans and content creation.
- (iii) 24x7 Toll Free Multi-Lingual Tourist Helpline 1800111363 launched in 10 International Languages and Hindi & English.
- (iv) Organization of biennial International Buddhist Conclave.
- (v) Organization of Annual International Tourism Mart for promotion of tourism in North Eastern States.
- (vi) Promotion of activities in tourist generating markets overseas through the India Tourism Offices abroad with active participation in International Tourism Events.
- (vii) The Government of India has announced free tourist visa to first five lakh tourists. The Scheme will be applicable till 31st March 2022 or till the five lakh visas are issued, whichever is earlier. The benefit will be available only once per tourist.

STATEMENT IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO.1757# ANSWERED ON 03.08.2021 REGARDING FINANCIAL AID BY TOURISM FINANCE CORPORATION INDIA LIMITED

On 20.05.2020, Ministry of Finance, Government of India introduced Emergency Credit Line Guarantee Scheme (ECLGS) for providing 100% guarantee coverage through National Credit Guarantee Trustee Company (NCGTC) for additional credit facility to micro, small and medium enterprises (MSMEs)/ business enterprises (upto 20% of debt outstanding as on 29.02.2020). For meeting operational liabilities and restart their businesses and extended from time to time.

The details of financial assistance by way of sanctioned Emergency Credit Line Guarantee Scheme (ECLGS) to MSME by TFCI during last three financial years are as under:

				(Rs. In Crore)
SI. No.	Name of assisted concern	FY 2019	FY 2020	FY 2021
1	Number of assisted MSME units	-	-	31
2	Loan sanctioned	-	-	234.69

SAN	CTIONS DURING FY 2018-19	9		
SI.	SECTOR	STATE	No. of	Amount
No.			Borrowers	(Rs. In Crore)
1	TOURISM SECTOR			
(i)	-Hotel & Resorts	CHATTISGARH	1	15.00
		GUJARAT	2	33.00
		KARNATAKA	1	60.00
		KERALA	2	35.00
		MADHYA	3	56.75
		PRADESH		
		MAHARASHTRA	4	134.00
		RAJASTHAN	4	125.50
		UTTAR PRADESH	4	153.00
		UTTRAKHAND	2	128.00
		Sub-total	23	740.25
(ii)	-Other Tourism Projects	DELHI	1	4.40
		MAHARSHTRA	1	75.00
		Sub-total	2	79.40
2	Urban Infrastructure Sector	MADHYA	2	75.00
	(Hospital & School)	PRADESH	4.16	
3	Manufacturing & Other Sectors	DELHI	2	50.00
		HARYANA	1	50.00
		UTTAR PRADESH	3	70.00
		Sub-total	6	170.00
Tota 19	al Sanctions during FY 2018-	Grand Total	33	1064.65

The details of loans sanctioned by TFCI

SAN	SANCTIONS DURING FY 2019-20						
SI. No.	SECTOR	STATE	No. of Borrowers	Amount (Rs. In Crore)			
1	TOURISM SECTOR						
(i)	- Hotel & Resorts	DELHI	1	40.00			
		KERALA	1	15.00			
		MADHYA PRADESH	2	80.00			
		MAHARASHTRA	1	35.00			
		ODISHA	1	30.00			
		RAJASTHAN	2	75.00			
		TAMIL NADU	1	8.00			
		UTTAR PRADESH	1	12.50			
		WEST BENGAL	1	55.00			
		Sub-total	11	350.50			
(ii)	-Other Tourism Projects	WEST BENGAL	1	1.50			
2	Urban Infrastructure Sector	RAJASTHAN	1	70.00			
	(Hospital & University)	UTTAR PRADESH	1	55.00			
		Sub-total	2	125.00			
Total Sanctions during FY 2019-20 Grand Total			14	477.00			
